

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road)
Next to Zakir Husain College, New Delhi - 110 002

File No. 1-6/2011-A&P

Dated: 25th May, 2011

To

**All Ministries / Departments of Government of India
Central PSUs, Statutory and Autonomous Bodies.**

Sub: Calling applications for filling up the posts of Assistant in the pay band PB-2 Rs. 9300-34800 plus grade pay of Rs.4200 in TRAI on deputation on foreign service basis.

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization propose to prepare a panel of officials having the required experience for appointment as Assistant on deputation on foreign service terms initially for a period of two years. The details of qualification and experience etc., are as under:

| Name of the Post | Scale of Pay | Qualification/eligibility |
|-------------------------|---|--|
| Assistant | PB-2 Rs.9300-34800+ Grade Pay Rs.4200 (revised) plus allowances such as DA, HRA etc. as per Govt. Rules. | Officials of Cental Govt. Ministries /Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies (i) holding equivalent post or (ii) ten years of service in the pay scale of Rs.3050-4590 (pre-revised) / PB-1 Rs.5200-20200 + GP 1900 (revised) with working knowledge of computer. |

3. The posts of Assistants has been exempted from the rule of immediate absorption upto 23rd May 2013 by the Department of Pension & Pensioners Welfare for appointment of Central Government servants on deputation.

4. All the Ministries / Departments of Central Government, Central PSUs, Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (can be downloaded from TRAI's website www.trai.gov.in) alongwith attested copies of ACRs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L.Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before **24th June 2011**.

Yours faithfully,



(M.D.Pathak)

Technical Officer (A&P)